Filling up of vacancies of Stenographers Grade II in Office of E.P.F. Organsation

1821. SHRIMATI SATYA BAHIN: Will the Minister of LABOUR be pleas ed to state:

- (a) whether it is a fact that many posts of Stenographers Grade II are lying vacant in the Central Office of the Employees Provident Fund Organisation;
- (b) whether it is also a fact that the posts reserved for Scheduled Castes/ Scheduled Tribes were filled by promoting the general quota candidats in violation of Government instructions in this regard; and
- (c) if so, what action Government propose to take to fill up the vacant posts of Stenographers Grade II by promoting the Scheduled Castes/Scheduled Tribes candidates and what action Govrnment propose to take against the authorities responsible therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir. Two posts of Stenographer (Grade-II) which fell vacant recently are in the process of being filled.

- (b) No, Sir.
- (c) Does not arise.

Leakage of papers of head clerks/UDCs examination

1822. SHRIMATI SATYA BAHIN: Will the Minister of LABOUR be plelased to state:

- (a) whether it is a fact that leakage of question pa pars of the examination of Head Clerks and UDCs. conducted by the Emplopees' Provident Fund Organisation was reported to the Central Provident Fund Commissioner;
- (b) whether it is also a fact that after being satisfied about the leakage the Cen tral Provident Fund Commissioner can celled the examination and ordered an in vestigation to find out the persons respon-

ble for the leakage and handed over **the** case to CBI; and

to Questions

(c) if so, the outcome of the investigation giving the detail of thei persons who had a hand in the leakage of the question papers and the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR), (a) Yes Sir.

- (b) Yes, Sir. Three papers were cancelled. Investigation was entrusted to the Crime Branch of Delhi Police.
- (c) The Police have, after investigation, closed the case on the ground that ho clue about the culprit could be ascertained despite best efforts.

सोनबरता को सीतामधी और मुज्जफरपुर ले जोडने के लिए सबक्षण

1823. श्री रजनी रंजन साहू: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने सोनवरसा को रेल-सेवाश्रों से सीतामढ़ी और मुजफ्फरपुर से जोड़ने के लिए पहले ही एक सर्वेक्षण कर लिया है; और
- (ख) यदि हां, तो इस योजना को ग्रभी तक कार्यान्त्रित न किए जाने के क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री मल्लिकार्जन): (क) जी हां।

(ख) संसाधनों की तंगी।

Fishery jetties in Orissa

1824. SHRI PRAVAT KUMAR SAMANTARAY:

SHRI SARADA MOHANTY: SHRI CHANDRA MOHAN SINHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any proposal **received** from the Government of Orissa to **have-**

fishery jettie/s at Talchuan, Jamboo and Tantialpal of Cuttack district is pending before Government for approval;

Written Answers

- (b) if so, by when the above proposals would be approved; and
 - (c) what are the reasons for delay, if any?

THE MINISTER OF STATE IN THE MINTSTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Proposals for construction of fishery jetties at Talchua and Jamboo cluster of villages in Cuttack district which includes the Tantiapal village, were; received from the State Government of Orissa. On examination. it was found that the proposal for Talchua was in complete. The State Government was advised to prepare and resubmit the feasibility report in consultation with the Central Institute of Coastal Engineering for Fishery, Bangalore. In case of Jamboo, the State Government was requested to confirm that no forest land was involved in the development of facilities and that the project had been cleared from environment angle.

Old Palm project in Gujarat

1825. SHRI SHAMIM HASHMI: Will the Minister of AGRICULTURE be pleased to

- (a) whether Gujarat is planning any oil palm project and if so, the details thereof;
- (b) whether it is a fact that Technology Mission on Oilseeds as well as ICAR R&D despite claims of breakthroughs in new oilseeds over last 10-15 years ,have failed to improve its productivity and production; and
- (c) whether Government propose to close down ICAR or totally revamp ft?

THE MINTSTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

MULLAPPALLY RAMACHANDRAN); (a) Yes Sir. The Department of Horticulture, Government of Gujarat is planning to take up 24 oil palm demonstration plots of one hectare each in identified areas.

to Questions

- (b) No, Sir. The production of oilseeds has increased to around 19 million tonnes in the year 1990-91 from 10.8 million tonnes in the year 1985-86, representing an increase of 76 per cent. During the same period, productivity per hectare of oilseeds rose from 570 kgs. to 784 kgs., an increase' of 37.5 per cent.
- (c) No Sir. There is no such proposal under considedation,

1826. [Transferred to 30 July, 1991]

Loss of Food Grains doe to inadequate Storage Capacity

SHIV 1827. SHRI PRATAP MISHRA: Will the Miniter of FOOD be pleased to state:

- (a) what is the total foodgrains loss suffered by Food Corporation of India due to lack of storage capacity and also due to pests during the year 1989, 1990 and so far in 1991; and
- (b) what measures have been taken to reduce the same?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (INDEPENDENT CHARGE) (SHRI TARUN GOGOI): (a) The Food Corporation of India incurs losses of foodgrains during storage and transportation. The transit and storage shortages for 1991-92 will be known after the close of the financial year when the accounts are finalised. Accounts for J990-91 have not been finalised so far.